

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4057  
ANSWERED ON:19.12.2011  
SECURITY FUND FOR UNORGANISED SECTOR  
Das Shri Khagen

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government intends to constitute a Social Fund for the workers in the unorganised sector in the country;
- (b) if so, the details thereof alongwith the salient features of the fund, the amount earmarked and the tentative timeframe for its launching;
- (c) whether all workers in the unorganized sector are covered under the fund;
- (d) if not, the categories excluded from the scheme; and
- (e) the details of schemes related to labourers of the unorganised sector which are pending for implementation and the steps taken by the Government in this regard?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) to (e): The Government has set up the National Social Security Fund for unorganised sector workers with an initial allocation of Rs.1,000 crore. This fund will support schemes for weavers, toddy tappers, rickshaw pullers, beedi workers etc.

The health insurance scheme for the unorganized workers named Rashtriya Swasthya Bima Yojana (RSBY) has been extended to Street vendors, beedi workers, MGNREGA beneficiaies (who have worked for more than 15 days during the preceding financial year) and domestic workers. The funds for extension of RSBY to these categories will be met from the National Social Security Fund. National Social Security Fund Committee (NSSFC) has also been constituted to examine the proposals of Social Security schemes to be formulated for unroganised workers.